

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **05.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/834/IB/2020 IN CA/1/2017  
NAME OF PETITIONER : Siemens Financial Services Pvt Ltd  
NAME OF RESPONDENT : V Mahesh (IRP), M/s. Vasan Health Care Pvt Ltd  
SECTION : Sec 60(5) of IBC 2016

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**ORDER**

Ld. Counsel for the Applicant and Ld. Counsel for the Resolution Professional are present through video conferencing mode.

Ld. Counsel for RP represents that the Counter has been duly forwarded to the Applicant. Ld. Counsel for the Applicant represents that, since the Counter was received only today, some time may be granted for proceeding with the matter.

Taking into consideration the said representation, post this matter on **26.03.2021** for enquiry.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)